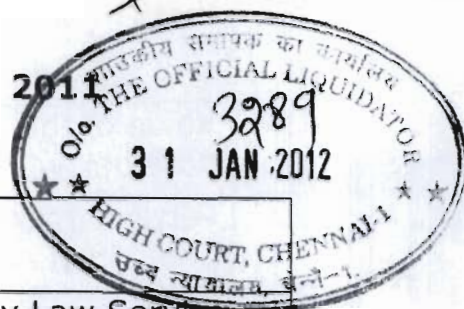


MINISTRY OF CORPORATE AFFAIRS

(Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2011

(AS ON 01.01.2012)




1	Name of the Officer	M.JAYAKUMAR
2	Service to which officer belongs	Indian Company Law Service
3	Present Post held	Deputy Official Liquidator
4	Present Pay	Rs.15600-39100 plus 6600
5	Office	O/o. The Official Liquidator, High Court, Madras
Property Details : -		
6	Description of the property	Plot
7	Precise location (full address)	The plot is at Adayalam Pattu Village on 200 feet By-pass road connecting Maduravoyal to Ambattur Taluk, Thiruvalluvar District.
8	Area of land in case of landed property	191 square feet of undivided share of land.
9	Nature of land (state whether residential/agricultural etc.)	Residential
10	Extent of Interest	50%
11	If not in own name, state in whose name and relationship with Govt. Servant	Jointly with my spouse Smt.S.Kalavathi (Equal share)
12	Date of acquisition	19.1.2011.
13	How acquired (whether by Purchase, Lease, Mortgage, Inheritance, Gift or otherwise, name, address, connection with Govt. Servants and other details of person from whom acquired etc. be given (See note below)	By purchase through Bank Loan. Not connected officially with either self or spouse. The vendor is M/s.Red Fort Shajakhan Properties Pvt. Ltd., N-226, LGF, GREATER KAILAS - 1, New Delhi -110 048 represented by its Power of Attorney Holder.

14	Value of the property (See note below	Rs.2,42,570/- as on 19.1.2011.
15	Particulars of sanction of prescribed Authority, if any.	Intimation given.
16	Total annual income from the property	NIL
17	Any other details	NIL

Date : 30.1.2012

Place : Chennai


(M.JAYAKUMAR)
DEPUTY OFFICIAL LIQUIDATOR
HIGH COURT, MADRAS